



ITEM NO.1

COURT NO.9

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 4210/2025

CHHUTTAN @ ATULENDRA KUMAR & ANR.

Appellant(s)

VERSUS

THE STATE OF UTTAR PRADESH

Respondent(s)

**[ONLY IA NO. 173581/26 IN CRIMINAL APPEAL NO. 4211/25 IS LISTED
UNDER THIS ITEM]**

WITH

CrI.A. No. 4211/2025 (II)

IA No. 173581/2026 - GRANT OF BAIL

Date : 16-09-2026 This appeal was called on for hearing today.

CORAM :

**HON'BLE MR. JUSTICE ARAVIND KUMAR
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI**

**For Appellant(s) : Mr. Vikas Upadhyay, AOR
Ms. Ankita Kashyap, Adv.
Mr. Ranveer Singh, Adv.
Mr. Nitin Gaur, Adv.**

**Mr. Ravindra Singh, Sr. Adv.
Mr. Raman Yadav, Adv.
Mr. Syed Mehdi Imam, AOR
Mr. Ansh Yadav, Adv.
Ms. Ritika Yadav, Adv.
Ms. Ayana Yadav, Adv.**

**For Respondent(s) : Mr. Rana Mukherjee, Sr. Adv.
Mr. Yasharth Kant, AOR
Mr. Ajay Singh, Adv.
Ms. Sonal Kushwah, Adv.
Mr. Abhinav Sharma, Adv.**

UPON hearing the counsel the Court made the following

O R D E R

Cr1.A. No. 4211/2025

1. Having heard the learned counsel appearing for the appellant/applicant and on perusal of the records as well as the post-mortem report, it clearly indicates that the role attributed to the present appellant/applicant is that he had assaulted the deceased on the right side of the neck by use of lathi. Whereas A1 and A2 are said to have inflicted injuries on the head and other parts of the body of the deceased by use of axe and spear and the cause of death has been due to shock and haemorrhage. The appellant/applicant was on bail during the entire period of trial as well as during the pendency of the appeal before the High Court and had not violated the conditions imposed. Hence, we are of the considered view that the appellant/applicant is entitled for grant of bail.

2. Accordingly, Interlocutory Application No. 173581/2026 for grant of bail is allowed. Appellant/applicant is ordered to be released on bail by the jurisdictional Court on such terms and conditions as it may deem fit to impose.

**(DEEPANSHU)
SENIOR PERSONAL ASSISTANT**

**(AVGV RAMU)
COURT MASTER (NSH)**